

C.C.L. 20/07
36/06

09/8/08

Mr. G. A. Katheriah, 277.
Mr. Dr. A. K. Prina, A.T.

App:

None.

Call on 27-08-08. In default,
C.C.P. stand dismissed.



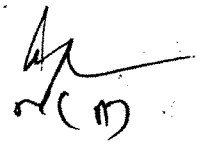

277,

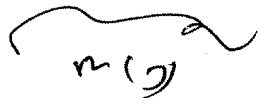
27/8/08

Hon'ble G. A. Katheriah, M(3).
Hon'ble G. A. K. Prina, M(4)
App: None

No representation on behalf of the
applicant in spite of conditional order
which shows that he has lost his
interest. Hence the CCP is dismissed
for non-prosecution.

ok
copy of order
dated 27.8.08
received
29.8.08


M(11)


M(12)